

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.219 - IA/726(AHM)2023
in
CP(IB) 56 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

AVV AD Avenue OPC Pvt Ltd
V/s
City Tiles Ltd

.....Applicant

.....Respondent

Order delivered on: 13/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Harshal Patel, Adv. for Mr. Lalit Patel, Adv.
For the Respondent : Mr. Nachiket Mehta R-2

ORDER

IA/726(AHM)2023

Ld. Counsel for respondent no.2 submitted that they have filed reply.

Heard Ld. Counsel for applicant and respondent no.2.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)